

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/220(KB)2022
IA(I.B.C)/920(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD MAY 2024

IN THE MATTER OF	PIXEL CONSULTANCY PRIVATE LIMITED VS DREAMVALLEY PROJECTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Madhuja Barman, Adv.] For the Resolution Professional

Ms. Rashmi Bothra, Adv.] For the Financial Creditor

Ms. Sanjana Shaw, Adv.]

ORDER

1. Ld. Counsel for the RP present. Ld. Counsel for the FC present.
2. This application has been filed by the Resolution Professional to place on record the 4th Progress Report, which is placed at page 10 to 89 of the application. This application is supported by an affidavit which is placed at page 90 to 95 onwards of the application. The 4th Progress Report is taken on record, and, accordingly this IA(I.B.C)/920(KB)2024 is **disposed of**.
3. It is submitted that an application for approval of Resolution Plan has been filed already, therefore, list the matter on **14.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**